

ITEM NO.10

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA

Appellant(s)

VERSUS

S.P. SHARMA

Respondent(s)

Date : 19-12-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Abhinav S. Raghuvanshi, AOR  
Ms. Shweta, Adv.  
Ms. Akansha Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld. counsel for the sole respondent has been designated as Senior Advocate. Two weeks' time is granted to Ld. Counsel for the appellant to file fresh particulars for service of alternative arrangement notice.

List again on 06.02.2025.

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SUJATA SINGH  
Registrar